NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 233/2016 RT CP (IB)No.76/Chd/CHD/2017

Ashok Kumar Agarwala

...Petitioner

Versus

M/s Swan Aluminiums Pvt. Ltd.

...Respondent

Present::

Mr. Yash Pal Gupta, Advocate for Petitioner.

Mr. Alankar Narula, Advocate for Respondent.

Learned counsel for respondent seeks to file reply / objections in the Registry today. Let the needful be done during the course of the day. Copy of the same has been supplied to the learned counsel for petitioner.

List the matter on 24.08.2017 for arguments.

(Justice R.P.Nagrath) Member (Judicial)

-Sd-

August 16, 2017